

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 872**  
TO BE ANSWERED ON 26.07.2024

**INCREMENTS IN WAGES OF ANGANWADI WORKERS AND HELPERS**

+872 SHRI RAJKUMAR ROAT;

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the increments made in wages of Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHs) during the last five years, year-wise;
- (b) whether the present wages being paid to AWWs and AWHs are appropriate keeping in view their duties and present inflation, if so, the details thereof;
- (c) whether the Union and State Governments share the cost of payments made to them, if so, the details thereof;
- (d) whether the Union and State Governments release their respective funds at different times, if so, the details thereof;
- (e) whether the Union Government proposes to provide the full amount of funds itself on time, if so, the details thereof alongwith the time-frame by which it is likely to be done and if not, the reasons therefor; and
- (f) whether the Government proposes to regularize the AWWs and AWHs, if so, the details thereof alongwith the time by which it is likely to be done and if not, the reasons therefor?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI ANNPURNA DEVI)

(a)&(b): Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHs) are “honorary workers” from the local community who come forward to render their services in the area of child care and development to help the community for which they are paid honorarium. Government of India increases the honorarium of AWWs/AWHs from time to time. From 1<sup>st</sup> October, 2018, Government of India has enhanced the honorarium of AWWs at Anganwadi Centres (AWCs) from Rs.3,000/- to Rs.4,500/- per month; AWWs at mini- AWCs from Rs.2,250/- to Rs.3,500/- per month; AWHs from Rs.1,500/- to Rs.2,250/- per month; and introduced performance linked incentive of Rs.250/- per month for AWHs and Rs.500/- to AWWs. In addition, States/UTs are also paying additional monetary incentives/honorarium to these functionaries from their own resources which vary from State to State. The additional honorarium provided by the States/UTs is placed at Annexure. State/ UTs have been time and again through sustained engagements/ video conferences/advisories requested not to involve Anganwadi Workers/ Helpers in non scheme related work so that their time could be utilized for the effective implementation of the scheme.

(c) to (e): Funds for payment of honorarium to AWWs/AWHs are released to the State Governments/Union Territory Administrations as part of funds pertaining to Anganwadi Services (General) as per the following cost sharing pattern between the Central and State Government:

<b>Category of States</b>	<b>Cost sharing ratio for Anganwadi Services General (Honorarium to AWW/AWH)</b>
States/UTs with Legislature	60:40
NE/Himalayan States (including J&K)	90:10
UT Without Legislature	100:0

Funds are released to State Governments/UT Administrations on quarterly basis after fulfillment of the SNA compliances by States/UTs.

(f): No such proposal is currently under consideration. Anganwadi Workers (AWW) and Anganwadi Helpers (AWH) are “honorary workers” from the local community who voluntarily come forward to render their services in the area of child care and development to help the community. However, the States/UTs are the primary authorities to decide the service conditions of AWWs/AWHs.

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**Annexure**

Annexure to part (a) & (b) of Lok Sabha Un-Starred Question No. 872 on “Increments in Wages of Anganwadi Workers and Helpers” due for answer on 26.07.2024

S.No.	Name of States/UTs	Additional honorarium paid by State from its own sources (per month) in Rs.	
		Anganwadi Worker	AWH
1	Andhra Pradesh	7000	4750
2	Bihar	2500	1725
3	Chhattisgarh	5500	2750
4	Goa	5500 (0-10 years experience), 6000 (10-15 years experience), 8000 (15 to 20 years experience) 10000 ( 20-25 years experience) and 12000 (25 years and above experience)	3000 (0-5 years experience), 3500 (5-10 years experience), 4000 (10 to 15 years experience) 4500 ( 15-20 years experience) , 5250 (20 to 25 years experience) and 6000 (25 years and above experience)
5	Gujarat	5500	3250
6	Haryana	9500 ( AWWs above 10 years) 9000 (AWWs less than 10 years service/experience) 9000 (Mini AWWs) Rs. 1000 per month additional is paid to 4000 AWWs who is working in 4000 play schools (upgraded AWCs)	5250
7	Himachal Pradesh	5000 for Main AWC & 2950 for Mini AWCs	3100
8	Jammu & Kashmir	600	300
9	Jharkhand	5000 (Main AWC) and 6000 in Mini AWC	2500
10	Karnataka	6500	4000
11	Kerala	Rs.8000/-for who has completed 5 years of service and Rs.8500/- for who has completed 10 years of service	Rs.6250/- for who has completed 5 years of service and Rs.6750/- for who has completed 10 years of service
12	Madhya Pradesh	8500 for Main AWC & 3750 for Mini AWC	4250
13	Maharashtra	5500 (Up to 10 Years experience) 5800 ( 11 to 20 years experience), 5900 (21 to 30 years experience),	3250 (Up to 10 Years experience) 3415 ( 11 to 20 years experience), 3470 (21

		6000 (31 years and above experience)	to 30 years experience), 3525 (31 years and above experience)
14	Orissa	3000 for Main AWC & 1875 for Mini AWC	1500
15	Punjab	5000 ( Rs 500 increment per year).	3100 (250 increment per month)
16	Rajasthan	4554	3036
17	Tamil Nadu	10502	6596
18	Telangana	9150	5550
19	Uttar Pradesh	1500	750
20	Uttrakhand	4800-AWW & 2750-MINI AWW	3000
21	West Bengal	3750	4050
22	A&N Island	7500	5750
23	Chandigarh	3600	1800
24	Dadra & Nagar Haveli/ Daman & Diu	1000	600
25	Lakshadweep	5500	4750
26	Delhi	8220	4560
27	Puducherry	1950	2125
28	Arunachal Pradesh	2000+ 1000 w.e.f 16.01.2024	2000+ 1000 w.e.f 16.01.2024
29	Assam	2000 for AWW & 1250 for Mini AWW	1000
30	Manipur	1000	600
31	Meghalaya	3000 for Main AWC & 1500 for Mini AWC	1000
32	Mizoram	450	250
33	Nagaland	0	0
34	Sikkim	7000	4500
35	Tripura	5946 (Maximum) & 3500 Minimum	4218 (Maximum) & 2750 (Minimum)
36	Ladakh	1300	650